



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

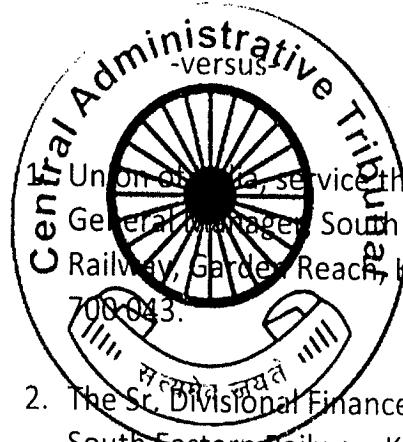
No. OA. 350/208/2017

Date of Order: 21.06.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Sri Madhusudan Bera, son of late
Surya Kumar Bera, worked as Chief
Ticket Inspector, Kharagpur Division,
S.E. Railway, residing at C/o. Sri
Sudarsan Bera, Village and Post Office
Ranichak (Dakshin Para), Police Station
Daspur, District- Paschim Medinipur, Pin-
721212.

.....Applicant.



1. Union of India, service through the
General Manager, South Eastern
Railway, Garden Reach, Kolkata-
700 043.

2. The Sr. Divisional Finance Manager,
South Eastern Railway, Kharagpur,
P.O. & P.S. Kharagpur, District-
Paschim Medinipore, Pin- 721301.

3. The Divisional Personnel Officer
(Settlement), South Eastern Railway,
Kharagpur, P.O & P.S. Kharagpur,
District- Paschim Medinipur, Pin-
721301.

4. The Financial Advisor and Chief Account
Officer (FA & CAO) Pension, South Eastern
Railway, Garden Reach, Kolkata- 700 043.

5. The Branch Manager, Punjab National Bank,
Gobindanagar Branch, P.O. Sekendari, P.S.
Daspur, District- Paschim Medinipur, Pin-
721146.

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.....Respondents.

For the Applicant : Mr. T.K. Biswas, Counsel

For the Respondents : Ms. Gargi Roy, Counsel

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard Id. Counsel for both the parties.

2. The applicant is aggrieved as he has been retired as CTI with Grade Pay of Rs. 4200/ whereas in terms of revised pay rules as contained in Annexure R-1 to the rejoinder as CTI his Grade Pay ought to be Rs. 4600/-. Although he has made a prayer in this OA for proper pension, he has not preferred any specific representation before the appropriate authority seeking for correct fixation of his pay and Grade Pay prior to his retirement and consequent revision of his pension on the basis of revised PPO to be issued by the authority incorporating the Grade Pay of Rs. 4600/-.

3. In view of such, OA is disposed of with a direction upon the applicant to prefer a comprehensive representation before the Divisional Personnel Officer (Settlement) S.E. Railway i.e. the Respondent No. 3 seeking proper fixation of his Grade Pay i.e. Rs. 4600/- in terms of 6th CPC recommendation with effect from the appropriate date and on the basis of such refixation of his Grade Pay to revise the PPO with a direction upon the Bank to revise his pension from the date of retirement.

4. Let the comprehensive representation be made within 4 weeks from the date of receipt of the copy of this order.

5. Upon receiving such representation, the respondent authorities should act in terms of the order and revise his pension upon completion of entire excise by 3 months.

6. Accordingly, OA would stand disposed of. No order is passed as to costs.

(Bidisha Banerjee)
Member (J)

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